

(Rs. in crore)

| As on  | 31.3.91 | As on   | 31.3.95 |
|--------|---------|---------|---------|
| HFC    | FCI     | HFC     | FCI     |
| 652.10 | 390.02  | 1799.20 | 1123.82 |

**Production of synthetic milk**

504. MISS SAROJ KHAPARDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that despite the milk and milk products order of the Government synthetic milk is being manufactured on large scale in various parts of the country endangering the health and lives of the consumers;

(b) if so, the details thereof; and

(c) the measures Government propose to take to ban the manufacture and supply of synthetic milk in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHD. AYUB KHAN): (a) to (c) The sale of milk and milk products containing a substance not found in milk is already prohibited under the provisions of the Prevention of Food Adulteration Act—1955. The food (health) Authorities of States/Union Territories have been requested to keep a strict vigil on quality of milk.

**Newspaper report on control of bulk drugs**

505. SHRI RAMDAS

AGARWAL:

SHRI RAJNI RANJAN SAHU:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention has been drawn to the news-item in

'Financial Express' dated 12th February, 1996 captioned "Government Panel to review the control of 19 bulk drugs";

(b) if so, the names of the bulk drugs and the companies who have submitted representation for de-control of the same;

(c) the turnover of each bulk drug and the market share of the leader by March, 1990;

(d) since when each representation is pending; and

(e) whether it is mentioned in the Policy that transparency will be maintained alongwith basis and data on which each drug has been identified under Price Control, if so, by when such data will be made available?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) to (e) Representations were received from time to time subsequent to announcement of DPCO. 1995 on 6.1.1995 and a Committee has been constituted to look into the matter. Turnover data as collected and compiled by the Expert Group of the Standing Committee appointed to review the Drugs Policy, 1986, for the year 1989-90 and Retail Trade Data as available from ORG, March, 1990 has been utilised for the purpose of determining list of price controlled drugs by application of criteria laid down in 'Modifications in Drug Policy, 1986', across the board to have transparency and objectivity".

ग्रामीण विकास हेतु आंवटित धनराशि का उपयोग न किया जाना

506. श्रीमती सुषमा स्वराज :

श्री राम जेटमलानी :

क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि: